

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Smt.Fairoza Hanifsb Ukkali
PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
ARGUMENTS BY ADV. RESPONDENT				
1	R.A. 7/2019 (ARGUMENTS)		H.N.Nagaraju Vs Rajanna	S Ranganatha
2	R.A. 61/2019 (ARGUMENTS)		T.S.Omkaramurthy Vs Channabasavaiah	HLS
3	O.S. 45/2017 (ARGUMENTS) IA/1/2017 IA/2/2017		Manjula Vs Lakshamma	E.HANUMANTHARAYAPPA
4	M.C. 84/2019 (JUDGEMENT)		Sammathi.K alias Anjana.K Vs Nil	D Manjunatha
5	R.A. 39/2020 (ORDERS) IA/1/2020 IA/2/2020 IA/3/2020		Krishnappa Vs Narainhaiah	Chintamani Ramasharma Belasubrahmanyam
6	FDP 1/2017 (TO HEAR ON IA)		Padmabai Vs Kamalabai Deda by LRs.,	Prameela M R
11.00 AM to 02.00PM				
7	O.S. 109/2017 (OBJECTIONS)		M.Venkatalakshamma Vs M.Venkatesh	Shakuntala R
8	O.S. 39/2018 (AWAIT)		Srinivasa K.V. Vs Venkataalakshamma	H N Devaraja
9	O.S. 33/2019 (SETTLEMENT)		Chikkamma Vs Huchamma	D Ganegowda
10	O.S. 87/2019 (OBJECTIONS) IA/1/2019		Manjula Vs Shivalingaiiah	Hareesha T
11	M.V.C. 472/2020 (SETTLEMENT)		Lakshmisha Vs Lokesh C.D.	K.C.Nagaraja
12	M.V.C. 1241/2019 (NOTICE)		Nagaraju Vs Chandraiah.S	Chandrashekar.M.S
13	M.V.C. 1512/2019 (NOTICE)		Thippeswamy Vs Kempanna	Chandrashekar M S
14	O.S. 43/2018 (EVIDENCE) IA/1/2018		Bettappa Vs Rangappa	Arun C S
15	O.S. 57/2018 (EVIDENCE)		Rajakumar Vs Lakkamma	N Sadashiviah

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 79/2018 (EVIDENCE)		Shivarudramma Vs T G Ganganna	Arun C S
17	O.S. 61/2019 (EVIDENCE)		G.S.Basavaraju Vs Akram Pahsa	H N Devaraja
18	O.S. 75/2019 (EVIDENCE) IA/1/2019		Manjula Vs Ganganna	P M Pushpavathi
CROSS EXAMINATION OF PW				
19	O.S. 31/2018 (EVIDENCE) IA/1/2018		Kiran Kumar M.S. Vs Venkatesh	K R Pandurangaiah
FURTHER EVIDENCE FOR DEFND				
20	O.S. 58/2017 (EVIDENCE) IA/1/2017 IA/2/2017		Anjinappa Vs Kumbamma	Nandeesh C
FURTHER EVIDENCE FOR PLNTF				
21	O.S. 177/2019 (EVIDENCE)		Doddamma Vs Kadarniah	Shanthagowda
22	O.S. 7/2018 (AMENDMENT) IA/1/2018 IA/2/2018		Maranna Vs Papanna	K S Jagannath
23	O.S. 135/2019 (AMENDMENT) IA/1/2019 IA/2/2019		Gangamma Vs Kalegowda	S Ranganatha
24	RA. 113/2019 (TO HEAR) IA/1/2019		D. Harsha Vs Anusha	D Manjunatha
25	O.S. 169/2019 (TO HEAR ON IA) IA/1/2019		Sharada Vs Basavaraju P	Vedamurthachar.G
26	M.V.C. 706/2020 (Written statement)		Madhushree @ Madhu Vs Ramesh R.J.	Prakash R P

Cases listed below are adjourned due to Covid 19

27	O.S. 10/2017	10-01-2021	Susheelamma	Narasimha K C
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PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
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PRL.SR. CIVIL JUDGE AND JMFC,GUBBI
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	C.C. 7/2018 (NBW to Accused)		State By Gubbi Police Vs Srinivas K N	APP. T.Rakhi
2	C.C. 476/2018 (NBW to Accused)		State By Gubbi Police Vs Manja Alias Thikkala Manja	APP. T.Rakhi
3	C.C. 501/2018 (For charge)		State By Gubbi Police Vs Anantha Kumar B R	APP. T.Rakhi
4	C.C. 698/2018 (NBW to Accused)		State By Gubbi Police Vs Syed Irfan Pasha Alias Imran	APP. T.Rakhi
5	C.C. 636/2019 (For HBC)		State By Gubbi Police Vs Jayanna	APP. T.Rakhi
6	C.C. 772/2019 (NBW to Accused)		State By Gubbi Police Vs Lingaraju	APP. T.Rakhi
7	C.C. 903/2019 (NBW to Accused)		State By Gubbi Police Vs Bhojaraja	APP. T.Rakhi
8	C.C. 246/2020 (SUMMONS)		State By Gubbi Police Vs Loksha	APP Muniraju
9	C.C. 279/2020 (SUMMONS)		State By Gubbi Police Vs Yougeesh Rao	APP Muniraju
10	C.C. 282/2020 (SUMMONS)		State By Gubbi Police Vs Umesha	APP Muniraju
11	C.C. 60/2020 (APPEARANCE OF ACCUSED)		State By Gubbi Police Vs Srinivasa Murthy M K	APP Muniraju

Cases listed below are adjourned due to Covid 19

12	C.C. 208/2020	10.01.2021	State By Gubbi Police	APP Muniraju
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PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
Sri. Shivaraj
ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	L.A.C. 224/2016 (ENQUIRY)		Assistant Commissioner and Additional Land Acquisition Officer Vs Lakshminarasaiiah	Assistant Government Pleader
2	O.S. 22/2018 (SETTLEMENT)		Kariyanna Vs Narasimhamurthy alias Jayanna	H N Devaraja
3	RA. 48/2019 (SETTLEMENT)		Sannamma Vs Puttarangaiiah	Nagaraju D
4	Misc 6/2019 (ENQUIRY)		Sumoto by Senior Civil Judge and JMFC. Court Vs Venkataiah	C Krishnaiah
(O.S./0000003/2015)				
5	M.V.C. 993/2019 (SETTLEMENT)		Bheemaraju G.S @ Gunda Vs Sunil	Nagaraja K.C.
6	M.V.C. 995/2019 (SETTLEMENT)		Somashekharaiiah.H.S Alias Somanna Vs Sunil	Nagaraja.K.C
7	O.S. 154/2019 (SETTLEMENT)		H.P.Harish Vs K.Mahalakshmi	K G Narayana
8	M.C. 80/2019 (FOR CONCILIATION)		Sumangala S Vs S.Gurubesavaiah	Jagadeesh T N
9	O.S. 12/2020 (OBJECTIONS) 1A/1/2020		Purvathamma Vs Jayalakshamma	N Sadashivaiah N Sadashivaiah
10	EX 18/2020 (OBJECTIONS)		Karirangaiiah Vs Siddalingaiiah	Sadashivaiah.N

PRL.SR.CIVIL JUDGE AND JMFC, GUBBI
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ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11	O.S. 3/2015 (TO HEAR ON IA) IA/17/2018 IA/10/2015 IA/7/2015 IA/3/2015 IA/4/2015 IA/9/2015 IA/14/2017 IA/11/2015 IA/15/2017 IA/13/2015 IA/16/2018 IA/6/2015 IA/12/2015 IA/5/2015 IA/8/2015		Govindaiah Vs Venkataiah	Chikkanayakanahalli Krishna
: Misc/0000006/2019				
12	O.S. 20/2017 (TO HEAR ON IA) IA/1/2017		Suvarna Vs Sannamma	G Manjunath
13	O.S. 42/2017 (Written statement) IA/7/2019 IA/1/2017		Ramachandmiah Vs T Krishnamurthy	V Muniraj
14	O.S. 102/2017 (TO HEAR ON IA) IA/2/2018 IA/6/2018 IA/1/2017 IA/4/2018 IA/3/2018		Basavaraju Vs Shankaralingappa S S	R S Rajendraprasad
15	M.V.C. 201/2019 (CROSS OF PW 1-3)		Siddalingaiah.T.N. Vs Rizwan	P.R.Jayarangaiah
16	M.V.C. 202/2019 (CROSS OF PW 1-3)		Narayanaswamy Vs Rizwan	P.R.Jayarangaiah
17	M.V.C. 614/2019 (HAND SUMMONS TO WITNESS)		Chikkanarasaiah Vs Nanjunda Swamy N.T.	Shashidhara H L
18	Misc 11/2019 (STEPS)		H.R.Mahadevaiah Vs Bhavya.T.C.	D M Lokesh
19	O.S. 14/2020 (TO HEAR ON IA) IA/1/2020 IA/2/2020		Thontaradhya N.S Vs Lokamatha	M S Chandrashekaraiiah

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ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
20	O.S. 118/2020 (TO HEAR ON IA) IA/1/2020		Rangamma Vs Rangappa	Vinayakumar
11.00 AM to 02.00PM				
21	FDP 5/2020 (OBJECTIONS)		Renukamma Vs Thimmegowda	M P Mohana
22	EX 36/2020 (OBJECTIONS)		Jayamma Vs Gangamma	K S Jagannatha
23	O.S. 110/2019 (NOTICE)		Rangappa Vs Rangaiiah	Prasanna Kumar
24	FDP 3/2020 (NOTICE)		G.Savitha Vs Siddagangamma	B.V.Rajeev
25	M.V.C. 852/2020 (NOTICE)		Raghavendra @ Rangaswamy Vs Karibasavaiah	Chandrashekar M S
26	AIR.MISC. MVC 46/2020 (NOTICE)		Narasimhamurthy Vs Shivakumar	a
27	O.S. 27/2014 (HEARING) IA/1/2014		Thontaradhya 44years Vs Siddaramaiah 42years	M.Shahajabi
28	L.A.C. 52/2017 (EVIDENCE)		H. C Chandrashekar Vs Special Land Acquisition Officer	Nandeesh C
29	M.V.C. 868/2018 (EVIDENCE) IA/1/2018		Siddalingaswamy M.N. Vs Lingadevaru	S.N.Shivakumaraswamy
30	O.S. 134/2018 (EVIDENCE)		Bhadrakamma alias Puttamma Vs Rajesha	Chintamani Ramasharma Balasubrahmanyam
CROSS EXAMINATION OF PW				
31	O.S. 88/2017 (EVIDENCE) IA/2/2017 IA/1/2017		N. Harshitha Vs Nandeasha	B R Shivananda
PLNTF EVIDENCE				
32	M.V.C. 42/2019 (EVIDENCE) IA/1/2019		Gopalakrishna Murthy Vs The Managing Director, K.S.R.T.C. Depot	Chandrashekar B L
33	M.V.C. 148/2019 (EVIDENCE)		Shivanna M.N. Vs Thimmappa	Nagaraja K.C.

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ADDL. CIVIL JUDGE(SRDN) AND JMFC,GUBBI
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
34	O.S. 64/2020 (EVIDENCE) IA/1/2020		Sumangala T N Vs Prasnnakumar. L	K R Dayananda
RESPONDENT EVIDENCE				
35	M.V.C. 1265/2018 (EVIDENCE)		Sarvamangala Vs Manjunatha.T.S	Hemanna.H.M
ARGUMENTS				
36	M.C. 18/2019 (ARGUMENTS)		H G Shivashankar Vs Shilpa D	K R Krishnamurthy
37	M.V.C. 41/2019 (EVIDENCE) IA/2/2019		D.R.Premalatha Vs The Managing Director, K.S.R.T.C Depot	Chandrashekar B L
38	O.S. 36/2019 (EVIDENCE) IA/1/2019 IA/3/2020		Pandurangappa Vs K.M.Nirmala	K.G.Narayana
39	O.S. 66/2018 (ARGUMENTS) IA/1/2018		Gangamma Vs Narasimhamurthy	D Gangegowda
40	R.A. 54/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		Shivamma Vs V.Anuradha	Chintamani Ramasharma Balasubrahmanyam

CIVIL JUDGE AND JMFC, GUBBI
Smt. Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
02.45 PM to 05.45PM				
1	FDP 34/2017 (Objection)		Mohamed Yousuff Vs Bibi Jan, dead	A G Suresh
2	FDP 6/2020 (Objection) IA/1/2020		Sharadamma Vs Lingaraju	S Ranganatha
3	O.S. 380/2012 (STEPS)		Doddasiddalah Vs Shannthamma	D.M.
4	FDP 13/2013 (HEARING)		Yellegowda Vs Thimmarayagowda	D Gangegowda
5	O.S. 5/2016 (ORDER ON IA) IA/1/2016		Shivamma Vs Neelamma	Thimmaiah .M.
6	O.S. 379/2017 (HEAR ON IA)		Yarraiah Vs Siddalingaiah	S Ranganatha
7	O.S. 53/2019 (HEAR ON IA)		Shanthala Vs B.Guruchanaabasappa	Prasanna Kumar
8	O.S. 257/2020 (HEARING) IA/1/2020		Gangadhara N.K. Vs Kempanna	ShivaYogish BR
CONCILIATION				
9	O.S. 393/2014 (A.D.R.) IA/1/2014		Vaidyanath Vs D.P.Karibasavaiah	C.G.Sathyanarayana
10	O.S. 141/2014 (EVIDENCE) IA/1/2014		T.M.Sarvamangala Vs Drakshayanamma	C.G.Sathyanarayan
CROSS EXAMINATION OF DW				
11	O.S. 119/2013 (EVIDENCE) IA/1/2013		Srinivasa B.L. Vs Ramesha	N.Sreedhara Babu
12	O.S. 247/2015 (EVIDENCE) IA/1/2015		B.N.Bhagyalakshmi Vs K.T.KuvalayanandaPrabhu	Chintamani Ramasharma Balasubrahmanyam
DEFN EVIDENCE				
13	O.S. 195/2012 (EVIDENCE) IA/1/2012		VARALAKSHMAMMA Vs MANJUNATHA	KSHEERAKUMAR RAJ URS

11.00 AM to 02.00PM

CIVIL JUDGE AND JMFC, GUBBI
Smt.Radha S
PRL. CIVIL JUDGE (JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	FDP 9/2013 (ARGUMENTS)		H.C.Vijayamma Vs H.C.Chandrashekhara	H.N.Devaraj
ARGUMENTS BY ADV. DEFTS.				
15	O.S. 68/2013 (ARGUMENTS) IA/1/2013		Shylaja Vs Sheshachalam	C.G.Sathyanarayana
16	O.S. 384/2013 (Further Chief of DW.1) IA/1/2013		Lakshmiddevamma Vs Renukamma	Sidaramanna.H.V
17	O.S. 383/2018 (Further Chief of PW.1)		State Bank of India Vs Muddrangepowda Alias Timmeraiah	H Rajanna
18	Misc 20/2018 (Petitioner evidence)		Siddaramakka Vs Panchaksharaiah	R S Rajendraprasad

02.45 PM to 05.45PM

CONCILIATION

1	C.C. 501/2016 (A.D.R.)		CHELUR PS Vs Mohan G.B.
2	C.C. 502/2016 (A.D.R.)		CHELUR PS Vs Doddarangappa
3	C.C. 218/2017 (A.D.R.)		CHELUR PS Vs Manu
4	C.C. 379/2017 (A.D.R.)		CHELUR PS Vs Siddalingappa

LOK ADALATH

5	C.C. 146/2017 (A.D.R.)		CHELUR PS Vs Eeranna Alias Eerappa
6	C.C. 378/2017 (A.D.R.)		CHELUR PS Vs Vasantha Kumara
7	C.C. 56/2018 (A.D.R.)		CHELUR PS Vs Thimmeraiah

Cases listed below are adjourned due to Covid 19

R. Crl Misc. 212/2020 22.12.2020

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11.00 AM to 02.00PM				
1	O.S. 110/2020 (SUMMONS)		Chandrakada P.S. Vs P.C.Shanthaiah	K R Krishnamurthy
AMENDMENT				
2	O.S. 104/2014 (SUMMONS) IA/1/2014		Basavarajaiah M.K. Vs Mamatha	H.M.A.
3	O.S. 438/2014 (SUMMONS) IA/1/2014		Mumtaz Vs KhirPasha	P.M.Pushpavathi C G Sethyanarayan
AWAIT COMMISSIONER WARRANT/REPORT				
4	O.S. 272/2013 (SUMMONS) IA/1/2013		Gopalaiah Vs Vedamurthy	S.R.
5	O.S. 182/2020 (NOTICE) IA/1/2020		Prashanth Kumar T.N. Vs Ramachandraiah	Chandrashekaraiiah A S
6	O.S. 242/2015 (Objection) IA/1/2015		Malleshaiah Vs Chandraiah	A.S.Shashidhara
7	P and SC 3/2019 (APPEARANCE OF PARTY) IA/1/2019		Muniyamma Vs Nil	K G Narayana
8	O.S. 25/2013 (STEPS) IA/1/2013		Boramma Vs G. Anjani	A.Sai Prakash
9	O.S. 420/2017 (ORDER ON IA)		Muniswamaiah Vs Sadaiah	S N Ramesh
10	O.S. 64/2020 (HEAR ON IA) IA/1/2020		Sowbhagyamma Vs Manjula	K M Srinivas
11	O.S. 258/2020 (HEAR ON IA) IA/1/2020 IA/2/2020		G.R. Nagaraju Vs Mahalakshmi	N. Suresha
12	O.S. 260/2020 (ORDER ON IA) IA/1/2020		T. Rajanna Vs Chikkanna	K G Narayana
13	O.S. 316/2020 (ORDER ON IA) IA/1/2020 IA/2/2020		Siddagangamma Vs Gangamma	ShivaYogish BR
14	O.S. 402/2020 (HEARING) IA/1/2020		Ramachandra Vs Jagadeesha	R S Rajendraprasad

CIVIL JUDGE AND JMFC, GUBBI
Sri.Ganesha N
ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
15	O.S. 254/2017 (EVIDENCE)		Vasantha Vs Bettaiah	Vedamurthachar.G
CROSS EXAMINATION OF DW				
16	O.S. 293/2009 (EVIDENCE)		Siddalingalah Vs Nagappa	
17	O.S. 59/2013 (EVIDENCE) 1A/1/2013		Ramesh Vs Ramaswami	D.Manjunath
18	O.S. 313/2013 (EVIDENCE) 1A/1/2013		Maranna Vs Rangaswamanna @ Rangaswamaiah	K.Umesh
19	O.S. 347/2013 (EVIDENCE) 1A/1/2013		Thirumalaraju Vs Govindaraju	N.Sadashivaiah
20	O.S. 4/2015 (EVIDENCE)		Byatamma Vs Latha	KMS
CROSS EXAMINATION OF PW				
21	O.S. 209/2011 (EVIDENCE) 1A/1/2011		ANVITHA N.R. Vs N.G.RAMACHANDRA OTHERS	D.V.
22	O.S. 366/2011 (EVIDENCE)		P.Rajashekharaiah Vs Mallamma	B.L.Chandrashekhar H.L.Rajashekharaiah
23	O.S. 307/2012 (EVIDENCE) 1A/1/2012		Guruchannabasappa Vs Ganganna	M.Mallikarjunaiah
24	O.S. 389/2013 (EVIDENCE)		Abdul Nabi Sab Vs Mohamed Mohiddin	K.M.Sreenivas
25	O.S. 306/2015 (EVIDENCE) 1A/1/2015		Shivamma Vs Chikkobalaiah	Ksheerkumarswamy
DEFN EVIDENCE				
26	O.S. 176/2013 (EVIDENCE) 1A/1/2013		H.Dharshini Vs Drakshayanamma	K.R.K.
27	O.S. 412/2014 (EVIDENCE)		PoojariGanganna Vs T.Govindegowda	D.Gangegowda
FURTHER EVIDENCE FOR DEFND				

CIVIL JUDGE AND JMFC, GUBBI
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ADDL. CIVIL JUDGE(JR. DN.) & JMFC
Cause List Date: 15-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 368/2015 (EVIDENCE) IA/1/2015		Doddamannigaiah Vs Gowamma	K S Jaganath
PLNTF EVIDENCE				
29	O.S. 194/2020 (EVIDENCE) IA/1/2020		Nanjegowda @ Nanjappa Vs Krishnappa	H N Devaraja
30	O.S. 261/2012 (ARGUMENTS)		DASEGOWDA Vs THIMMEGOWDA	C.R. BALASUBRAMANIAM
31	O.S. 260/2015 (Awaiting Report)		Kadaiah Vs Sheshamma	K M Srinivas
32	O.S. 364/2019 (Awaiting Report)		Naveena.T.M Vs Chandramma.H.S.	T.M.Dhanjaya
33	O.S. 140/2010 (Further Chief of DW.1)		L.V.Ramachandra Vs Kadiyappa	B.G.Ningaraju

Cases listed below are adjourned due to Covid 19